

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 3366  
TO BE ANSWERED ON 10.08.2015**

**TRAIN SERVICES**

**3366. DR. P. VENUGOPAL:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Bibek Debroy panel appointed by the Railways has suggested for leasing of parcel vans through auction, private parcel train and concessioning of train services;**
- (b) if so, the details thereof;**
- (c) whether the said panel has suggested that the station development activities be separated as Joint Ventures (JVs) involving State and local Government; and**
- (d) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS**

**(SHRI MANOJ SINHA)**

- (a) & (b): Yes Madam. The committee has recommended the following-**
- Leasing out brake vans in mail/express and passenger trains.**
  - Leasing out parcel vans on round trip basis.**
  - Introducing millennium parcel express on fixed time tabled path.**
  - Reserve price for leasing of parcel space should be kept attractive and realistic.**
  - Parcel express trains with minimum composition of fifteen parcel vans plus one brake van.**

- **Dedicated parcel terminals.**
- **Concessioneing of commercial operations of trains like Rajdhani and Shatabdi with private operator having freedom on pricing of tickets for a portion of the capacity.**

**(c) & (d): In respect of station development, the Committee has recommended invitation of expression of interest from potential users of land around each station along with partnership agreement with selected bidders and active participation of State Governments.**

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